				,	nere for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	61	781114177	41	419412111	99.84	0	0	361702066	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	486351054	0	0		0	0	486351054	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	10259675	0	0		0	0	10259675	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0		0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	38813261	2	668400	0.16	0	0	38144861	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		68	1316538167	43	420080511	100.00	0	0	896457656	

Name of the Corporate Debtor: ANURADHA REAL ESTATE DEVELOPERS PRIVATE LIMITED; Date of Commencement of CIRP: 11-08-2021; List of Creditors as on: 08-01-2022; Name of IP: ; Process Number: 1; Last 5 digitof registration number: